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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 945/2020 & IA (IBC) No. 68/2021 in CP (IB) No. 375/7/HDB/2019
NAME OF THE COMPANY	Bartronics India Ltd
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Bartronics India Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Resolution Professional did not appear. IA 68/2021 is for approval of the Resolution Plan. Since Resolution Professional did not appear, this matter stands adjourned.

IA 945/2020 is filed under Section 66 of IBC. But since Resolution Professional did not appear, no further order could be passed in that.

Matter stands adjourned to 25.08.2021


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B. Gosavi)
Member (Judicial)

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